

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI**

**M.A. No.1522/2017  
O.A. No.1727/2016  
M.A. No.1675/2016  
M.A. No.1676/2016**

**New Delhi, this the 22<sup>nd</sup> day of May, 2017**

**Hon'ble Mr. V. Ajay Kumar, Member (J)  
Hon'ble Mr. K.N.Shrivastava, Member (A)**

1. Manoranjan Prasad Singh  
Aged about- 55 years  
S/o Shri R.R. Singh  
Sr. Translator  
Ministry of Agriculture, New Delhi  
R/o H.No.207. Deepak Vihar,  
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2. Deenu Khan  
Aged about- 57 years  
S/o Shri Karim KhanR.R. Singh  
Sr. Translator  
Ministry of Social Justice & Empowerment  
R/o B-490, Hastsal Road,  
Uttam Nagar, New Delhi
3. Ravi Kant  
Aged about- 49 years  
S/o Shri Puran Chand  
Sr. Translator  
Ministry of Civil Aviation  
R/o A-196, MeeraBagh,  
New Delhi.
4. Sajjan Kumar  
Aged about- 47 years  
S/o Shri Ram Sarup  
Sr. Translator  
Ministry of Road Transport & Highways,  
R/o B-8, SanikSadan  
Naraina Vihar,  
New Delhi.
5. Smt. Nirmal Pahwa  
Aged about- 54 years  
W/o Shri Paramjeet  
Sr. Translator  
Department of Telecommunication  
R/o 1/7, Single Storey, Ramesh Nagar,

New Delhi.

6. Smt. Sandhya Thapliyal  
Aged about- 50 years  
W/o Shri H.Thapliyal  
Sr. Translator  
Department of Post  
R/o C-470, Yogana Vihar,  
Delhi-92.
7. Subhash Chandra  
Aged about- 49 years  
S/o Shri Janardan Prasad  
Sr. Translator  
DGFT (Attachment in PMO)  
R/o Sector-9/900, R.K.Puram  
New Delhi.
8. Suresh Kumar Shrivas  
Aged about- 44 years  
S/o Shri S.R. Shrivas  
Sr. Translator  
PMO, South Block  
R/o B-103/F-5, Shalimar Garden-I  
Ghaziabad (U.P.)
9. Prashant Kumar  
Aged about- 44 years  
S/o Shri Mahender Choudhary  
Sr. Translator  
Election Commission of India  
R/o C-303, SPS-2, Apartment  
Radhey Shyam Park, Sahibabad,  
Ghaziabad, (U.P.)
10. Sundeep Kumar  
Aged about- 43 years  
S/o Shri P.N.P. Sinha,  
Sr. Translator  
Ministry of Civil Aviation  
R/o D-295, Nirman Vihar,  
New Delhi-92
11. Sarvesh Kumar Mishra  
Aged about- 45 years  
S/o Late Shri Kameshwar Mishra  
Sr. Translator  
Department of Financial Garden Ext-II,  
Ghaziabad.(U.P.)
12. Ram Janam Chourdhary  
Aged about- 50 years  
S/o Late Shri Rajesheer Choudhary  
Sr. Translator

Department of Financial Services  
 R/o DDA-168, Pkt-4, Sec-A-10  
 Narela, Delhi-40

13. Smt. Vineeta Asim Sadhu  
 Aged about- 45 years  
 W/o Shri Asim Kumar Sadhu  
 Sr. Translator  
 Election Commission of India  
 R/o 521, Sector-46, Faridabad  
 (Haryana)
14. Smt. Reeta Sharma  
 Aged about- 45 years  
 W/o Shri Sanjay Chaudhary  
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 Ministry of Statistics and Programme  
 Implementation  
 R/o Flat No.155, Om Apartment,  
 Pocket-2,  
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15. Manoj Kumar Choudhary  
 Aged about-45 years  
 S/o Late Shri Y.N. Choudhary  
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 DGFT  
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 Devnagar, Delhi
16. Navin Kr. Toppo  
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 S/o Shri RC.G. Toppo  
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 DGFT  
 R/o 11/6, Block-I, New Minto Road Hostel,  
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17. Smt. Manjit Kamal  
 Aged about- 47 years  
 W/o Shri Kamaljeet Singh  
 Sr. Translator  
 DC (MSME)  
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18. M.S. Rawat  
 Aged about- 53 years  
 S/o Shri Shri G.S.Rawat  
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 Ministry of Directorate of Estates,  
 R/o R-8A, Nanda Block,  
 Mahavir Enclave,  
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19. Jaikaran  
 Aged about- 46 years  
 S/o Shri Fateh Singh  
 Sr. Translator  
 DAC&FW, Ministry of Agriculture and Farmer Welfare  
 R/o H.No.2067, Sec-2  
 Rohtak, Haryana.

20. Vishal  
 Aged about- 41 years  
 S/o Shri Zabar Singh  
 Sr. Translator  
 DGFT,  
 R/o H.No.-117, Tara Nagar,  
 Sonipat, Haryana.

21. Dharmbir  
 Aged about- 37 years  
 S/o Shri Balbir  
 Sr. Translator  
 DIPP  
 R/o Q.No.769 M.B. Road,  
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22. Lilu Ram Lamba  
 Aged About- 44 years  
 S/o Shri Ram Lal  
 Sr. Translator  
 DIPP  
 R/o 311, Minto Road Hostel,  
 New Delhi.

23. Smt. Reena Ghosh  
 Aged about- 53 years  
 D/o Shri T.B. Ghosh  
 Sr. Translator  
 D/o Biotechnology,  
 R/o H-4, DDA HIG Poclet 9-A,  
 Jasola, New Delhi.

24. R.K.Mishra  
 Aged about- 55 years  
 S/o Late Shri S.K. Mishra  
 Sr. Translator  
 Ministry of Petroleum & Natural Gas  
 R/o 40, type-III, NH-IV Colony,  
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25. Smt. Satinder Malhotra  
 Aged about- 51 years  
 W/o Shri P.K. Malhotra  
 Sr. Translator  
 Ministry of Corporate Affairs

R/o KD-226, Metro Apartment,  
Pitampura, Delhi.

26. Ram Uday Choudhary  
Aged about- 42 years  
S/o Shri G.K. Choudhary  
Sr. Translator  
Ministry of Culture,  
R/o WB-20, Shakarpur  
Delhi.
27. Ramanand Upadhyay  
Aged about- 57 years  
S/o Shri Radha Mohan Upadhyay  
Sr. Translator  
Ministry of Coal,  
R/o 81 B, MIG Flats  
Noida Sector-82.
28. Smt. Sangeeta Topno  
Aged about- 42 years  
W/o Shri Nutan Topno  
Sr. Translator  
Ministry of Mines  
R/o.627, GGV, Indirapuram,  
Ghaziabad (UP).
29. L.B. Prasad  
Aged about- 43 years  
S/o Shri R. Sah  
Sr. Translator  
Ministry of Health & Family Welfare  
R/o RZ-J-35A/222,  
West Sagarpur,  
New Delhi.
30. Sandeep Mohan  
Aged about- 42 years  
S/o Shri Hari Prakash  
Sr. Translator  
Ministry of Health & Family Welfare  
R/o 4/2922, Shri Ram Colony,  
B.N. Nagar, Shahadara, Delhi.
31. Ashok Kumar Prasad  
Aged about- 50 years  
S/o Late Shri Rameshwer Sah  
Sr. Translator  
Ministry of S&ME  
R/o C-1/421, Sonia Vihar,  
Delhi-90.
32. Ravinder Gupta  
Aged about- 45 years

S/o Shri S.P. Gupta  
 Sr. Translator  
 Niti Ayog  
 R/o 488/4, Jacobpura, Gurgaon.

33. Ranvir Singh  
 Aged about- 52 years  
 S/o Shri RLakhan Singh  
 Sr. Translator  
 Niti Ayog  
 R/o 609/5A/1, Shashtri Gali,  
 Vishwas Nagar, New Delhi-32.

34. Sukhbir Singh  
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 S/o Shri Omswarup Rana  
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 Ministry of Statistics and Programmed  
 Implementation  
 R/o Block-A, Qtr No.122,  
 Sarojini Nagar, New Delhi.

35. Yogesh Malhotra  
 Aged about- 47 years  
 S/o Shri V.R. Malhotra  
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 DFS, Ministry of Finance  
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 New Delhi.

36. Kumar Radha Raman  
 Aged about- 46 years  
 S/o Shri Kali Charan Kanth  
 Sr. Translator  
 Niti Ayog  
 R/o HE-2/939, Dev Nagar, Karol Bagh,  
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37. Mohan Lal Meena  
 Aged about- 42 years  
 S/o Shri P.R. Meena  
 Sr. Translator  
 Ministry of Textile  
 R/o Q.No.17/III, NH-IV,  
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38. Parmanand  
 Aged about- 46 years  
 S/o Shri Yad Ram  
 Sr. Translator  
 DC (Handlooms)  
 R/o R/325-B Block, Qutab Vihar-2  
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39. Kavita Rawat  
 Aged about- 50 years  
 S/o Shri B.S. Deepak  
 Sr. Translator  
 O/o Chief Engineer, NDZ-4 CPWD  
 R/o C-3/3149, Vasant Kunj,  
 New Delhi.

40. Dinesh Kr. Rawat  
 Aged about- 57 years  
 S/o Late Shri Chandra Singh  
 Sr. Translator  
 Central Water Commission  
 R/o 877 Sector-9, R.K.Puram,  
 New Delhi.

41. Yogesh Govil  
 Aged about- 49 years  
 S/o Late Shri K.C. Govil  
 Sr. Translator  
 Department of Expenditure  
 R/o F-119/2, Andrews Ganj,  
 New Delhi-49.

42. Rakesh Kumar  
 Aged about- 49 years  
 S/o Shri Jagan Nath Malik  
 Sr. Translator  
 Department of Revenue  
 R/o WZ 13/1, Plot No.101,  
 Shyam Nagar Ext.  
 New Delhi.

..... Applicants

(By Advocate:Shri M.K.Bhardwaj)

## VERSUS

1. Union of India,  
 Through its Secretary,  
 Deptt. of Official Language,  
 Ministry of Home Affairs, North Block,  
 New Delhi.

2. The Jt. Secretary,  
 Deptt. of Official Language,  
 Lok Nayak Bhawan, Khan Market, New Delhi.

3. The Secretary,  
 Union Public Service Commission,  
 Deptt. of Official Languate,  
 Dholpur House, Shahjehan Road,  
 New Delhi-110003.

.... Respondents.

(By Advocate: Shri Gyanender Singh)

## **ORDER (ORAL)**

**By Hon'ble Mr.V. Ajay Kumar,**

Heard both sides.

2. MA No.1675/2016, filed for joining together, is allowed. MA No.1676/2016, filed for seeking exemption, is also allowed.

3. The applicants, who are working as Sr. Translators, filed the OA seeking the following reliefs :-

- "(a) To declare the action of the respondents in not filling up available vacancies of Assistant Director by promotion as per the quota prescribed in the Recruitment Rules and notifying the 50 vacancies for filling up by way of direct recruitment, as illegal and arbitrary.
- (b) To declare the action of respondents in filling up 50 vacancies of Assistant Director by way of direct recruitment and not making promotions in the equal proportionate as per RRs amongst Sr. Translator as illegal and arbitrary and issue appropriate directions to fill up all the available vacancies of Assistant Director upto 30.04.2015 by way of promotion in the ratio of 75:25 as prescribed in the statutory Recruitment Rules notified and implemented w.e.f.01.05.2015.
- (c) To direct the respondents to calculate the vacancies of Assistant Director correctly and fill up the same strictly as per the prescribed quota in the RRs by considering the claim of applicants as well as other eligible officers.
- (d) To quash and set aside the impugned advertisement No.12/2015 and issue further directions to fill up all the vacancies of Assistant Director as per the quota prescribed in the RRs.
- (e) To allow the O.A. with costs.
- (f) Pass such other direction or directions order or orders as this Hon'ble Tribunal may deem fit and proper to meet the ends of justice e."

3. When this matter is taken up, our attention is drawn to para 7 of short reply filed on behalf of the respondents and the same reads, as under :-

"7. A proposal to promote 81 numbers (51 ad hoc Assistant Directors, 30 Senior Translators) of Senior most eligible officers/officials on regular basis against the vacancies for the year 2015-16 is already under consideration and the process to obtain the annual performance appraisal report, vigilance clearance certificates,

integrity certificates, no penalty certificates etc. in respect of 125 officials, who are under zone of consideration for promotion on regular basis for the vacancies meant for the year 2015-16, from their concerned Ministries/Departments has already been initiated."

4. It is submitted that in view of initiation of the process by the respondents, they may be directed to pass final orders within a specified timeframe.

5. In the circumstances, the OA is disposed of by directing the respondents to give effect to para 7 of the short reply, referred to herein before and to pass final orders of promotion to the applicants, if they are otherwise eligible within three months from the date of receipt of a copy of this order.

Pending MAs, if any, stand disposed of. No costs.

**(K.N.Shrivastava)**  
**Member (A)**

**(V. Ajay Kumar)**  
**Member (J)**

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